ं श्री मुहम्मद शफी कुरेशी: परसेंटेज की फिगसं मेरे पास नही हैं। जहां तक रश के दिनो में स्पेशल गाड़िया चलाने का ताल्लुक है, मुमिकन है कि उसमें कुछ डिफिकल्टी होती हो। यह मैं नहीं कह मकता कि इसमें कोई डिफिकल्टी नहीं होती, लेकिन उसकों दूर करने के लिए यह जो कमेटी बनी है वह गौर करेगी।

श्री पीताम्बर दास : श्रीमन्, क्या सरकार को इस तरह की भी कुछ शिकायने प्राप्त हुई हैं कि ये दिक्कते इसलिए भी ज्यादा है कि बुकिंग ग्राफिसेज में श्रष्टा-चार फैला हुग्रा है । ग्रगर ऐसी शिकायत कुछ प्राप्त हुई हैं तो इसको रोकने के लिए क्या कार्यवाही की गई है ।

شری محمد شفیع قریشی: جی هالایسی شکایتیں ملی هیں اور ان کو دور
کرنے کے لمئے کافی اقدامات کئے گئے
هیں - وجیلینس سیکشن کو زیادہ الرٹ
بنا دیا گیا ہے اور کچھہ لوگ پکڑ ہے
بھی گئر هیں -

ां श्रि मुहम्मद शफी कुरेशो : जी हा, ऐसी शिकायते मिली है और उनको दूर करने के लिये काफी कदमात लिये गये हैं। विजिलेस सेक्शन को ज्यादा स्नलर्ट बना दिया गया है और कुछ लोग पकड़े भी गये हैं।

श्री जगदम्बी प्रसाद यादव श्रीमन्, मत्री जी कमेटी कमेटी का नाम बहुत ले रहे है। तो सदन यह जानना चाहेगा कि उम कमेटी मे कौन कौन हैं, विरोधी सदस्य कितने हैं और यह कमेटी कव बिनी। श्रीमन्, यहा पर पालियामेट मे रिजर्वेशन श्रीफिस है। श्रभी तक उसका डाइरेक्ट टेलीफोन नही है बुकिंग श्रीफिस से जिससे यहां किंनाई होती है। इसके श्रितिस्त श्रीमन्, बड़े स्टेशनों की बात बहुत लोगों ने पूछी, लेकिन मैं यह जानना चाहता हू कि छोटे स्टेशन जहां एकाद गाड़ी खड़ी होती हैं वहां श्रारक्षण श्रीर उनके कोटे की क्या व्यवस्था है।

شری محمد شفیع قریشی: کمیٹی میں پارلیمنٹ کے 4 سمبرس ہیں ۔ جس میں شری کرڈن کانت اس کے چیرمین ہیں اور شریمتی سمترا گاندھی کلکرنی ۔

شری نرسنگہہ نرائن پانٹے اور شری عبدالمفادر اس کے ممبر ہیں ـ

ां श्री मुहस्मद शकी कुरेशी कमेटी मे पालियामेंट के 4 मेम्बर्स है जिसमें श्री कृष्ण कात उसके चेयरमैन है ग्रीर श्रीमती सुमित्ना गाधी कुलकर्णी, श्री नर्रामह नारायण पांडे ग्रीर श्री ग्रब्दुल कादर उसके मैम्बर हैं।

श्री जगदम्बी प्रसाद यादव: यह पालियामेंट्री कमेटी है या काश्रेम की कमेंटी है ? इस तरह की कमेटी बनाने से क्या फायदा है।

(Interruptions)

SHRI LOKANATH MISRA: I would appeal to Shri Krishan Kant not to accept the Chairmanship of this Committee till some Member is taken from the Opposition. It will be a good gesture on the part of Shri Krishan Kant.

MR. CHAIRMAN: Question Hour is Over.

WRITTEN ANSWERS TO QUESTIONS

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CORRUPT PRACTICES BY COOLIES AT HOWRAH STATION

*301. SHRI SASANKASEKHAR SAN-YAL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware of the fact that the licensed coolies and porters at Howrah Station of the Eastern Railway occupy seats in the ordinary third class compartments meant for long distance trains while they are waiting in the yards before being driven into the platform and when these bogies and compartments are stationed along the platform these coolies vacate occupation of such seats to bona fide passengers after receiving unauthorised payments; and
- (b) if so, the steps taken or proposed to be taken by Government to stop such corrupt practices?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD, SHAFI QURESHI): (a) Yes, Sir.

(b) A number of surprise checks have been made in the recent months of trains awaiting placement on platform lines and the licenses of licensed porters found occupying seats in III class compartments have been suspended. Such surprise checks are carried out from time to time. The Railway Protection Force personnel posted in the yard have also been instructed to conduct such checks.

FIRE ACCIDENTS

*302. SHRI K. L. N. PRASAD: SHRI SHYAMLAL GUPTA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is fact that he has called for national level efforts to tackle the problem of outbreak of fire in summer;
- (b) if so, whether safety experts and other Government advisers have been asked to identify the areas which are susceptible to periodical fire accidents and to help undertake research of cheap fire proof materials for house roofing in the rural areas; and
- (c) the steps that are being considered by Government to tackle fire accidents in the country?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO): (a) to (c) A statement is laid on the Table of the House.

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STATEMENT

- (a) Yes, Sir. Summer fires should be considered a natural calamity like floods and drought and therefore national level efforts should be made to tackle the problem of outbreak of fires in summer.
 - (b) Yes, Sir.
- (c) The steps include research to find inexpensive fire-proof roofing material, prohibition of thatched structures in the limits, provision of adequate fire

fighting equipment, setting up of more Fire Stations, improvement in the communication system, improvement in water supply for fire fighting and enactment of legislation by all State Governments so that fire services could be organised on a uniform pattern throughout the country.

to Questions

INCREASE IN PRICE OF CRUDE OIL

*303, SHRI CHANDRA SHEKHAR; SHRI KRISHAN KANT: SHRI KOTA PUNNAIAH: SHRI SYED AHMAD: SHRI D. P. SINGH: DR. Z. A. AHMAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) how many times the price of crude oil has been increased since 1968; and
- (b) What has been the total increase? THE MINISTER OF LAW AND JUS-TICE AND PETROLEUM AND CHEMI-CALS (SHRI H. R. GOKHALE):
- (a) There was no increase in the price of crude oil during the period 1968 to February, 1970. In fact during this period the prices were reduced three times. The price of crude oil has, however, been sought to be increased by the oil companies five times since November, 1970.
- (b) The total increase sought since November, 1970 is 56.7 per cent barrel.

EXPORT OF ENGINEERING GOODS TO SOVIET UNION

*304. SHRI LOKANATH MISRA: SHRI K. C. PANDA: SHRI CHANDRAMOULI JAG-ARLAMUDI:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the total quantity of export of Indian engineering goods to the Soviet Union, during the last three years; and
- (b) the foreign exchange earned there-